

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1986
TO BE ANSWERED ON 28.07.2016

PERMANENT/PUCCA CONSTRUCTION UNDER MGNREGS

1986. SHRI P. KARUNAKARAN:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether there is rampant corruption in the name of 'Kachcha' works being undertaken under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), if so, the details thereof;
- (b) whether local villagers would be encouraged to undertake 'Pucca' and permanent construction under MGNREGS by associating them with local rural development work, if so, the details thereof;
- (c) whether it would be fruitful to connect each village with sustainable development under MGNREGS through construction of 'Pucca' drains, 'Pucca' toilets, school buildings and hospital rooms, 'Pucca' houses and roads and 'Pucca' small reservoirs; and
- (d) if so, the details thereof and the steps proposed to be taken thereon?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a)&(b): One of the core objectives of the Mahatma Gandhi NREGA Scheme is "Providing not less than one hundred days of unskilled manual work as a guaranteed employment in a financial year to every household in rural areas as per demand, resulting in creation of productive assets of prescribed quality and durability". Therefore, no 'Kachcha' work is permitted under MGNREGA.

(c)&(d): Construction of drains, toilets, roads, water conservation structures including 'small water reservoirs' are permitted works under MGNREGA and it will be fruitful take up such works in the village with the approved in the Gram Sabha. Construction of School buildings and hospital rooms is not permitted under MGNREGA.
